

Central Administrative Tribunal:Principal Bench

O.A. No. 1930/2000

New Delhi this the 20th day of October, 2000

Hon'ble Mr. V.K. Majotra, Member (A)

Sanjay,
S/o Late Shri Kanhiyalal
R/o 21/47, Tilok Puri,
Delhi-110 091.

-Applicant

(By Advocate:Shri Anil Mittal)

Versus

1. National Capital Territory of Delhi
Ministry of Health
5, Shyam Nath Marg,
(Through its Secretary)
2. G.B. Pant Hospital
Jawahar Lal Nehru Marg,
New Delhi-110 002
(Through its Director)

-Respondents

ORDER (Oral)

By Mr. V.K. Majotra, Member (A)

Learned counsel appearing on behalf of the applicant states that the applicant had been considered for appointment as Safai Karamchari in response to advertisement dated 10.11.98 but has not been selected. He has also filed a copy of order dated 20.9.2000 in OA-2268/99 and OA-2270/99 in which it was held 'when the respondents had considered all the candidates who applied and made the regular selections, we cannot interfere with the selections. Both the OAs, therefore, are devoid of merit and are accordingly dismissed'. The applicant having been considered by the respondents in response to advertisement dated 10.11.98 and not selected for the advertised post,



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in the circumstances, nothing survives in
this OA which is accordingly dismissed. No costs.

V.K. Majotra
(V.K. Majotra)
Member (A)

cc.